Name of the Corporate Applicant: SATYA IRON & STEELS PRIVATE LIMITED

CIN: U24241CT2006PTC020057

Date of commencement of CIRP: 02.05.2025 (order received on 06.05.2025)

List of creditors as on: 02-07-2025

Filing under clause (ca) of sub-regulation (2) of regulation 13the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

| | | | | No. |
|---|---|---|---|--|
| 4 | ω | 2 0 1 | 0 7 0 | |
| Unsecured financial creditors (otherthan financial creditors belonging to any class of creditors) | Secured financial creditors(other than financial creditors belonging to any class of creditors) | Unsecured financial creditors belonging to any class of creditors | Secured financial creditors belonging to any class of creditors | Category of creditor |
| | _ | 1 | r | Summ r No. of claims |
| | 28,90,40,150/- | · | r | Summary of claims received o. of Amount aims |
| 1 | _ | | | Summar admitted No. of An claims cla |
| | 28,90,40,150/- | | 1 | Summary of claims admitted No. of Amount of claims claims admitted |
| • | - | 1 | | Amount of contingent claims |
| | | | | fAmount o |
| | | | | Amount of Amount of Amount of contingent claims not claims claims admitted underverification |
| 4 | · · | 2 | 1 | Details in Annexu re |
| E IBBI/IPA002/ | Z | NA | NA | Remarks, if any |

| | | | | | | | | | | li. | | | | | | |
|----------------|------------------------|---------------|-----------------------|--------------------------|-----------|--------------------------|-----------------------------|------------------------------|-----------|-------------------------|-----------------------------|-------------------------|----------------------|-------------|-----------|-----------------------|
| | h | | | 9 | | | | 8 | | | | 7 | | 6 | | 5 |
| Total | operational creditors) | creditors and | (other than financial | Other creditors, if any, | Dues) | Employees and Government | than Workmen and | Operational creditors (other | | | (Government Dues) | Operational creditors | creditors(Employees) | Operational | (Workmen) | Operational creditors |
| 15 | | | | 1 | | | | 11 | | | | ယ | | | | • |
| 43,25,89,608/- | | | | | | | | 8,65,82,478/- | | | | 5,69,66,980/- | | 1 | | • |
| | | | | | | | Į. | • | | | | • | | • | | |
| 28,90,43,564/- | | | | | | | | | | | | 3,414/- | | | | • |
| | | | | | | | | 1 | | | | | | 1 | | • |
| • | | | | | | | | | | | | | | • | | |
| 14,35,46,044/- | | | | • | | | | 8,65,82,478/- | | | | 5,69,63,566/- | | 1 | | 1 |
| 1 | | | | 9 | | | | 8 | | | | 7 | | 6 | | S |
| | | | | NA | available | complete documents made | verification due to lack of | Claim received is under | available | complete documents made | verification due to lack of | Claim received is under | | NA | | NA |

UFC-Unsecured Financial Creditor



Annexure-3

Name of the Corporate Applicant: SATYA IRON & STEELS PRIVATE LIMITED

CIN: U24241CT2006PTC020057

Date of commencement of CIRP: 02.05.2025 (order received on 06.05.2025)

List of creditors as on: 02.07.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors): (Amount in Rs.)

| | | | | | | | | | - | W 10 | | - |
|----------------|---------------|---|---|--|--------------------------------------|--------------------------------------|--------------------------------------|--|---|--|---|--|
| | | | - | | | | | | 0. | Z | • | <u>s</u> |
| TO | Baroda | of | Bank | | | | | | or | credit | of | SI Name |
| [AL | | | 15.05.2025 | | | | | | receipt | Date of | | Details of |
| 28,90,40,150/- | | | 28,90,40,150/- | | | | | | claimed | Amount | | Details of claim received |
| 28,90,40,150 | | • | 28,90,40,150/ | | | | | admitted | claim | int | | |
| | | claim | Financial | | | | | claim | of | Nature | | |
| 28,90,40,150/- | | | 28,90,40,150/- | | | | | interest | by security | Amount covered | | Details of claim admitted |
| 28,90,40,150/ | | 1 | 28,90,40,150/ | | | | | guarantee | covered by | Amount | | lmitted |
| | | | No | | | | | party? | | - | | |
| 100% | | | 100% | | | | in CoC | share | voting | | | |
| | | | 1 | | | | | | nt claim | continge | of | Amount |
| 1 | | | ı | off | be set- | may | that | I dues, | mutua | any | nt of | Amou |
| ı | | | • | | | | | | admitted | not | of claim | Amount |
| | | | | | | | | | verification | under | claim | Amount Amoun of Remarks, |
| 7. | | | | | | | | | | | if any | Remarks, |
| | 28,90,40,150/ | 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- | ral 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- | 15.05.2025 28,90,40,150/- 28,90,40,150/ Financial 28,90,40,150/- 28,90,40,150/ No 100% claim TAL 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- 28,90,40,150/ 100% | 28,90,40,150/- 28,90,40,150/ No 100% | 28,90,40,150/- 28,90,40,150/ No 100% | 28,90,40,150/- 28,90,40,150/ No 100% | in CoC that may be set- 28,90,40,150/- 28,90,40,150/ No 100% 28,90,40,150/- 28,90,40,150/ - 100% | interest guarantee party? share I dues, that in CoC that may be set- 28,90,40,150/- 28,90,40,150/ No 100% | or receipt or receipt claimed claim admitted admitted claim of admitted admitted by security covered by related guarantee covered by related guarantee voting nt claim lines mutua lines admitted that Bank of by security admitted 1 dues, claim 1 dues, may in CoC that that may be set-off Bank lared 28,90,40,150/- 28,90,40,150/- 28,90,40,150/- claim 28,90,40,150/- 28,90,40/- 28,90,40/- 28,90/- 28, | credit Date of receipt Date of receipt Date of receipt Calaimed Amount of Nature Amount covered by related Security Covered by related Security Share Idues, that Security Security Share Idues, that Security Security Share Idues, that Security Security Security Share Idues, that Security Security Security Share Idues, that Security Security Share In CoC Security Share Security Share Share Share Security Share Share | of credit credit of Sate Of Sa |